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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/112/2016  
NAME OF THE PETITIONER(S) : K. M. Veluthas & another  
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another  
UNDER SECTION : 397/398, 247 & 402

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. Pawan Jaiswal Representing counsel for the Petitioner K.P.S.
2. Siddhartha Puthoor Rep for R2 H/

**ORDER**

Counsel representing the senior counsel on record for the petitioner present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience and prayed for time to make submissions. Representing Counsel for R2 present. Time is extended at request. Put up on 24.01.2018.

*sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd-*  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc